

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3214
ANSWERED ON:29.11.2010
JUSTICE USHA MEHRA COMMITTEE
Rao Shri Nama Nageswara

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Justice Usha Mehra Committee set up for categorisation of Scheduled Castes (SCs) had submitted its report;
- (b) if so, the recommendations made by the Committee;
- (c) whether the Government has accepted the recommendations of the Committee;
- (d) if so, the steps taken for the implementation;
- (e) whether the Government has received a resolution passed by Andhra Pradesh Assembly giving consent for categorisation of SCs; and
- (f) if so, the time frame by which the categorisation of SCs will be done?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a):- National Commission to examine the issue of Sub-Categorisation of Scheduled Castes (NCSCSC) in Andhra Pradesh has submitted its Report.
- (b) to (d) & (f):- No decision has been taken on the recommendations of the Commission.
- (e):- Yes, Sir.